

**Industries (Development and Regulation) Act**

**1023. Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of industries taken over by Government up-to-date under Section 18A of the Industries (Development and Regulation) Act, 1961;

(b) the reasons for such action; and

(c) whether it is proposed to restore any major industrial units to their share-holders in the near future?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Fifteen.

(b) The industrial undertakings were taken over as they were being managed in a manner detrimental to the scheduled industries concerned and to the public interest.

(c) Eight of the fifteen industrial undertakings taken over under section 18A of the Industries (Development and Regulation) Act, 1951 have already been restored to their respective owners. In one other case restoration is under consideration.

**संसद् कार्य के लिये छापाखाना**

१०२४. { श्री भक्त दर्शन :  
श्री भागवत झा आजाद :  
श्री बी० चं० शर्मा :

क्या निर्माण, आवास और सम्भरण मन्त्री २६ मई, १९६२ के तारकित प्रश्न संख्या ११३७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि संसद् के त्रिजे अलग छपाई प्रेस स्थापित करने के कार्य में अब तक क्या प्रगति हुई है ?

निर्माण, आवास और सम्भरण मंत्री (श्री मेहर चन्द खन्ना) : इस की तफ्सीलें तैयार की जा रही हैं। इस समय भारत

सरकार का एक मुद्रणालय नई दिल्ली में मिन्टो रोड पर है। परन्तु यह पुराना मुद्रणालय है और इस की क्षमता दिल्ली में सरकार की आवश्यकताओं को पूरा करने के लिये अपर्याप्त पाई गई है। इसलिये सरकार तिलकनगर के पास एक दूसरा मुद्रणालय लगाने की योजना बना रही है और जब वह मुद्रणालय लग जायेगा, तब संसद् और सरकारी कार्यालयों के काम को इन दोनों मुद्रणालयों में यथोचित रूप से बांट दिया जायेगा।

**Construction of Central Government Offices**

**1025. Dr. L. M. Singhvi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is any proposal to locate any of the Central Government Offices near the new residential colonies of low paid employees; and

(b) if so, when a decision is likely to be taken?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):**

(a) and (b). The construction of two office buildings in Ramakrishnapuram has recently been sanctioned. The cost of these two buildings is estimated at Rs. 1.93 crores and will provide about 8 lakh square feet of office accommodation.

**Deputation from Goa Chamber of Commerce**

**1026. { Shri Raghunath Singh:  
Shri Ram Ratan Gupta:**

Will the Prime Minister be pleased to state:

(a) whether a deputation of the Goa Chamber of Commerce had met him some time in the last month;

(b) if so, what was the demand of the delegation; and